

OFFICE OF THE DISTRICT JUDGE, GHAZIPUR

MISC.ORDER NO.- / 2020

In compliance of Hon'ble Court's E-mail dated 31.03.2020 from Hon'ble High Court for fixing of cases during lockdown, general dates are fixed as follows-

| SL.NO. | Cases Listed on | General Date fixed |
|--------|-----------------|--------------------|
| 1 | 23.03.2020 | 28.04.2020 |
| 2 | 24.03.2020 | 29.04.2020 |
| 3 | 25.03.2020 | 30.04.2020 |
| 4 | 26.03.2020 | 01.05.2020 |
| 5 | 27.03.2020 | 02.05.2020 |
| 6 | 30.03.2020 | 04.05.2020 |
| 7 | 31.03.2020 | 05.05.2020 |
| 8 | 01.04.2020 | 06.05.2020 |
| 9 | 03.04.2020 | 07.05.2020 |
| 10 | 04.04.2020 | 08.05.2020 |
| 11 | 06.04.2020 | 11.05.2020 |
| 12 | 07.04.2020 | 12.05.2020 |
| 13 | 08.04.2020 | 13.05.2020 |
| 14 | 10.04.2020 | 14.05.2020 |
| 15 | 13.04.2020 | 15.05.2020 |
| 16 | 14.04.2020 | 16.05.2020 |

Previously fixed general dates from 06.04.2020 to 14.04.2020 falling under lockdown period is hereby cancelled. In this regard previous misc. order no.88/XV/2020, dated 22.03.2020 is also cancelled.
Inform all concerns.

Dated:-02.04.2020

L.No. 102(ii)/20

Date: 02-04-2020

DISTRICT JUDGE,
GHAZIPUR.

Copy forwarded for information and necessary action to:

1. All the Ld. Judicial Officers posted at District Court, Ghazipur and outlying Court Mohammadabad, and Saidpur.
2. President/ Secretary, the Bar Associations, Ghazipur, outlying Court Mohammadabad, and Saidpur.
- ✓ 3. System Officer, District Court, Ghazipur is directed to upload the information on the website of District Court, Ghazipur.
4. District Magistrate, Ghazipur
5. Superintendent of Police, Ghazipur
6. C.M.O. Ghazipur
7. District Information Officer, Ghazipur for publication in newspapers.
8. Jail Superintendent, Ghazipur
9. Central Nazir for pasting on the notice board of Civil Court and Civil Bar association Ghazipur.

Dated:-02.04.2020

Raghuraj
24/4/20
DISTRICT JUDGE,
GHAZIPUR.